Government of Punjab Department of Industries and Commerce (Policy Implementation Unit)

Notification

No. PIU/IBDP-2017/Notification/2021/9032

Dated: 27-07-2021

Keeping in view, the hardships faced by the Industries during the Covid times in the year 2020 and 2021, the Governor of Punjab is pleased to make following relaxations in the Detailed Schemes & Operational Guidelines, 2018 notified on 07.08.2018: -

- The units undertaking Fixed Capital Investment in phased manner in terms of clause 5.7 of Chapter - 5 of Detailed Schemes & Operational Guidelines, 2018 are given additional period of 1 year from the date of this notification to complete their phase wise investment as per their respective category of Investment in clause 5.7 of Chapter 5 of Detailed Schemes & Operational Guidelines, 2018.
- The MSME units are allowed to obtain ZED certification as per clause 6.4 (xi) of Chapter – 6 of Detailed Schemes & Operational Guidelines, 2018 within a period of 3 years from the date of this notification or the relaunch of ZED Scheme by Government of India whichever is later.

Dated: 23.07.2021

AlokShekhar, IAS

Principal Secretary to Govt of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9033—9034 Dated: 27—07—2021 A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab.
- (ii) The Chief Secretary, Punjab.

Secretary to Government of Punjab

Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9035—9041 Dated: 27-07— 2021 A copy of the above is forwarded to the following for information please.

- (i) All the Special Chief Secretaries/ Additional Chief Secretaries /Financial Commissioners /Principal Secretaries/ Administrative Secretaries, Punjab.
- (ii) Chief Executive Officer, Punjab Bureau of Investment Promotion.
- (iii) The Director of Industries & Commerce, Punjab.
- (iv) All Deputy Commissioners in the State of Punjab.
- (v) Joint Director (Incentive).
- (vi) All General Managers, District Industries Centre in the State of Punjab.
- (vii) NIC, Punjab for updating the aforesaid amendment on the Invest Punjab Business First Portal.

Secretary to Government of Punjab
Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/9042

Dated: 27-07- 2021 A copy of the above is forwarded to the Principal Secretary to Government of Punjab, Department of General Coordination (Cabinet Affairs Branch) with reference to their letter no. 1/106/2021-1Cabinet/3529 for information please.

> Secretary to Government of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Notification/2021/904 3

Dated: 27-07- 202

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & (i) Commerce, Punjab.

> Secretary to Government of Punjab Department of Industries and Commerce